

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.06.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 540 of 2020	Amsons Communication Pvt. Ltd. Vs. ATS Estates Pvt. Ltd.	Mohit Yadav	Rajesh Ranjan
2.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India With	VaibhavGaggar	Rajshekhhar Rao
3.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 400 of 2021	Naresh Kumar Vs. Durgesh Kumar Sharma & Anr.	Mohit D. Ram	
5.	Comp. App. (AT) (Ins) No. 401 of 2021	CA Nirav Anupam TarkasLiquidator, Stratus Food Pvt. Ltd. Vs. HDFC Bank Limited & Ors.	Karan Valecha	
6.	Contempt Case (AT) No. 13 of 2021 in Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Safex Realtors Pvt. Ltd. & Ors.	Ravi Raghunath	

For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 43-43A of 2021	Digambar Anandrao Pingle Vs. Shrikant Madanlal Zawar & Ors.	Gautam Singhal	Ranjan Agarwal-R1 Ranjana Roy Gawai-R2 Akhil Sarathy-R3 Garima Sharma-R5
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8.	Comp. App. (AT) (Ins) No. 56 of 2021	The Assistant Commissioner of Central Tax Vs. V. Shanker RP for M/S Sri Ramanjaneya Ispat Pvt. Ltd.	Joseph Constant Kullu	V. Shankar Mithun Shashank- R1 Y. Suryanarayan-R2 & R3
9.	Comp. App. (AT) (Ins) No. 277 of 2021	Jai International Pvt. Ltd. Vs. Jaroli Agro Pvt. Ltd.	Nitish Sharma	R. Sudhinder Ekta Bhasin
10.	Comp. App. (AT) (Ins) No. 314 of 2021	Aditya Daftary & Ors. Vs. Mirador Constructions Pvt. Ltd.	Srijan Sinha	
11.	Comp. App. (AT) (Ins) No. 316 of 2021	Ajit Bhagwan Kulkarni Vs. State Bank of India With	G.Aniruth Purusothaman	Aayush J Rajani Ram Ratan Kanoongo-RP
12.	Comp. App. (AT) (Ins) No. 317 of 2021	Ravi Ajit kulkarni Vs. State Bank of India	G.Aniruth Purusothaman	Aayush J Rajani Ram Ratan Kanoongo-RP
13.	Comp. App. (AT) (Ins) No. 322 of 2021	Bank of Baroda Vs. Asahi Industries Ltd & Ors.	Ravi Raghunath	Bindu Bhatia-RP Ankur Kumar-R2 Milan Singh Negi-R3 Prateek Gupta-R4,5 &10 Vaibhav Tyagi-R6,7 & 9 Lokesh Malik-R11

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar